



\$~18, 19, 20, 21(O) and A-1

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ARB. A. (COMM.) 63/2021&I.A.14257/2021, I.A.3121/2022

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Petitioners

Through: Mr.Mukul Rohatgi and Mr.Dayan Krishnan, Sr. Advs. with Mr.Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Karan Luthra, Mr. Pranjit Bhattacharya and Mr. Sanjeevi Seshadri, Advs.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ANR.

..... Respondents

Through: Mr. Gopal Subramaniam, Mr.Rajiv Nayar, Mr. Gourab Banerji, Mr.ArunKathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Sr. Advs. with Mr.Anand S Pathak, Mr. Amit K Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms.Anubhuti Mishra, Ms. Samridhi Hota, Mr Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. DidonMisri, Mr.Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. RachitBahl, Ms.Roopali Singh, Mr.Abhijnan Jha, Mr. Priyank Ladoia, Mr.Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr.VedantKapur, Mr. Shaurya Mittal, Mr.Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms Hima Lawrence; Ms. UjwalaUppaluri, Mr. S.P. Mukherjee, Mr. T.S. Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr.Kaustubh Prakash, Ms. Anushka Shah, Ms.



NeeluMohan, Ms.Manjira Dasgupta, Ms. Bani Brar, Advs. for R-1.

Mr. Harish Salve and Mr. Ritin Rai, Sr. Advs. with Mr. Ameet Naik, Mr. Raghav Shankar, Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel, Ms. Drishti Rajain, Advs. For R-2/FRL

+ ARB. A. (COMM.) 64/2021 & I.A.14285/2021, I.A.3120/2022

FUTURE RETAIL LTD. Petitioner

Through: Mr. Harish Salve and Mr. Ritin Rai, Sr. Advs. with Mr. Ameet Naik, Mr. Raghav Shankar, Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel, Ms. Drishti Rajain, Advs.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS. Respondents

Through: Mr. Gopal Subramaniam, Mr. Rajiv Nayar, Mr. Gourab Banerji, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Sr. Advs. with Mr. Anand S Pathak, Mr. Amit K Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr.



Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms Hima Lawrence; Ms. Ujwala Uppaluri, Mr. S.P. Mukherjee, Mr. T.S. Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Ms. Bani Brar, Advs. for R-1

Mr. Mukul Rohatgi and Mr. Dayan Krishnan, Sr. Advs. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Karan Luthra, Mr. Pranjit Bhattacharya and Mr. Sanjeevi Seshadri, Advs. for R-2 to 13

+ OMP (ENF.) (COMM.) 17/2021 & EX.APPL.(OS) 880/2021,
EX.APPL.(OS) 881/2021, EX.APPL.(OS) 882/2021,
EX.APPL.(OS) 883/2021, EX.APPL.(OS) 884/2021,
EX.APPL.(OS) 885/2021, EX.APPL.(OS) 886/2021,
EX.APPL.(OS) 887/2021, EX.APPL.(OS) 888/2021,
EX.APPL.(OS) 889/2021, EX.APPL.(OS) 890/2021,
EX.APPL.(OS) 891/2021, EX.APPL.(OS) 892/2021,
EX.APPL.(OS) 893/2021, EX.APPL.(OS) 894/2021,
EX.APPL.(OS) 895/2021, EX.APPL.(OS) 896/2021,
EX.APPL.(OS) 897/2021, EX.APPL.(OS) 936/2021,
EX.APPL.(OS) 937/2021, EX.APPL.(OS) 228/2022,
EX.APPL.(OS) 230/2022, EX.APPL.(OS) 232/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Gopal Subramaniam,
Mr. Rajiv Nayar, Mr. Gourab Banerji,
Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Sr. Advs. with Mr. Anand S Pathak,
Mr. Amit K Mishra, Mr. Shashank Gautam,
Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra,
Ms. Samridhi Hota, Mr. Shivam Pandey, Ms.



Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence; Ms. Ujwala Uppaluri, Mr. S.P. Mukherjee, Mr. T.S. Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Ms. Bani Brar, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors

Through: Mr. Harish Salve and Mr. Ritin Rai, Sr. Advs. with Mr. Ameet Naik, Mr. Raghav Shankar, Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel, Ms. Drishti Rajain, Advs. for JD-1

Mr. Mukul Rohatgi and Mr. Dayan Krishnan, Sr. Advs. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Karan Luthra, Mr. Pranjit Bhattacharya and Mr. Sanjeevi Seshadri, Advs. for JD-2 to 13

+ CS(COMM) 493/2020 & I.A.10377/2020, I.A.8888/2021, I.A.8889/2021

FUTURE RETAIL LTD.

..... Plaintiff

Through: Mr. Harish Salve and Mr.



Ritin Rai, Sr. Advs. with Mr. Ameet Naik, Mr. Raghav Shankar, Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel, Ms. Drishti Rajain, Advs.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS.

..... Defendants

Through: Mr. Gopal Subramaniam, Mr. Rajiv Nayar, Mr. Gourab Banerji, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Sr. Advs. with Mr. Anand S Pathak, Mr. Amit K Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence; Ms. Ujjwala Uppaluri, Mr. S.P. Mukherjee, Mr. T.S. Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Ms. Bani Brar, Advs. for D-1

Mr. Mukul Rohatgi and Mr. Dayan Krishnan, Sr. Advs. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Karan Luthra, Mr. Pranjit Bhattacharya and Mr. Sanjeevi Seshadri, Advs. for D-2 to 13



+ W.P.(C) 14967/2021& CM No.47253/2021, CM No.354/2022,
CM No. 487/2022, CM No.2122/2022

AMAZON WHOLESALE INDIA PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Siddharth Luthra, Sr. Adv.
with Mr. Anand S. Pathak, Mr. Amit Kumar
Mishra, Mr. Rohan Jaitley, Mr. Gaurav
Mahajan, Mr. Abhinav Tandon, Mr. Nakul
Gandhi, Mr. Tushar Bhatnagar and Mr. Yash
Kumar. Advs. for Petitioner-1

Mr. Rajeev Nayar and Mr. Mukul Gupta, Sr.
Advs with Mr. Anand S. Pathak, Mr. Amit
Kumar Mishra, Mr. Gaurav Mahajan,
Mr. Abhinav Tandon, Mr. Nakul Gandhi,
Mr. Tushar Bhatnagar, Mr. Yash Kumar and
Ms. Manjira Dasgupta, Advs. for Petitioner-2

versus

THE DIRECTORATE OF ENFORCEMENT & ORS.

..... Respondents

Through: Mr. Dayan Krishnan, Sr. Adv. with
Mr. Rishi Agrawala, Mr. Pranjit Bhattacharya,
Mr. Sanjeevi Seshadri and Mr. Sukrith Seth,
Advs. for the Intervenor- Future Coupons Pvt.
Ltd.

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

28.02.2022

%

(By Video Conference on account of COVID-19)

For continuation of submissions of Mr. Salve, re-notify on



3rd March, 2022 at 2.15 p.m. as part-heard.

FEBRUARY 28, 2022/kr

C.HARI SHANKAR, J